GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 2622
TO BE ANSWERED ON 06.03.2020

DIGITISATION OF ANGANWADI CENTRES

†2622. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a)   whether the Government has initiated digitization of data related to Anganwadi Centres (AWCs) across the country for their proper monitoring;
(b)   if so, the status of such an initiative, State/UT-wise including Gujarat;
(c)   the details of proposed implementing agencies and strategy employed to ensure timely digitization of AWCs;
(d)   whether the Government has prescribed any time period to complete digitization of said AWCs and if so, the details thereof; and
(e)   the steps being taken by the Government to improve the nutritional, educational and health status of children in AWCs?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a)   to (d) The Anganwadi Services Scheme has a monitoring system component to track the physical progress of the scheme in respect of various input processes, output and impact indicators through a standardized Management Information System (MIS) through regular reports on monthly, quarterly and half yearly basis. To strengthen the monitoring of Anganwadi Services Scheme, revised MIS known as ICDS-Rapid Reporting System (ICDS-RRS) has also been introduced for capturing the data of Anganwadi Centres (AWCs) online. Under the ICDS-RRS, AWC is assigned an 11 digit unique code and login password has been allotted at the supervisor level to submit the monthly progress report.

In addition, under POSHAN *Abhiyaan,* ICDS-Common Application Software (ICDS-CAS) enables data capture, ensures assigned service delivery and prompts for interventions wherever required. The software allows capture of data from the field on the mobile phone of the Anganwadi Worker. It enables collection of information on ICDS service delivery interventions and its impact on nutrition outcomes in beneficiaries. ICDS-Common Application Software inter-alia captures data on weight and height of children, opening of Anganwadi Centres, distribution of Take Home Ration and attendance of children for pre-school education at Anganwadi. This data/information is then available on web-based ICDS-CAS dashboard on a near real time basis, for monitoring, to the supervisory staff at Block, District, State and National level, for action and decision making at their end. The dashboard displays data and provides reports on various programme areas to the administrative officers to interpret and use the information for improving service delivery.

State-wise status of implementation of ICDS-RRS and ICDS-CAS including state of Gujarat is at Annexure-I &II respectively.

National Informatics Centre Services Inc., company under National Informatics Centre, has been assigned with the task of design, development, implementation and maintenance of ICDS-RRS system.The mechanism to implement the project in States /UTs include regular review through Video Conference, meetings and field visits by officers of the Ministry/State Governments/UT Administrations.

(e)   The child beneficiaries under the Anganwadi Services Scheme are provided Supplementary Nutrition in the form of Hot Cooked Meals (HCM) or Take Home Ration(THR) as per the guidelines of the Scheme. Monthly Village Health and Sanitation Day and Community Based Events are organised by States/UTs to improve status of nutrition of children. In addition,children (3-6 years) are provided non-formal Pre-School Education service in all AWCs. Funds @ Rs. 5,000/- per AWC per annum is provided to States/UTs for imparting non-formal pre-school education to the children.

ICDS-CAS, under POSHAN Abhiyaan, enables growth monitoring of children with the help of auto plotting of growth chart on the mobile application. It enables monitoring of nutritional status of children across the country on monthly basis. SMS (Short Message Service) is an integrated part of ICDS-CAS application wherein system generates alerts on predefined conditions such as static/negative growth that are sent to parents and field functionaries for cognizance

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STATEMENT REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2622 FOR 06.03.2020ASKED BY SHRI MOHANBHAI KALYANJI KUNDARIYAREGARDING DIGITISATION OF ANGANWADI CENTRES

State-wise status of Anganwadi Centres assigned 11 Digit Unique Code on ICDS-RRS

S No.	States/UTs	Number of Anganwadi Centres		
		Sanctioned	* Operational	Assigned 11 digit unique code
1	A & N Islands	720	720	717
2	Andhra Pradesh	55607	55607	55607
3	Arunachal Pradesh	6225	6225	6215
4	Assam	62153	62153	61809
5	Bihar	115009	106953	106953
6	Chandigarh	450	450	450
7	Chhattisgarh	52474	51414	51414
8	Dadra & N Haveli	302	302	302
9	Daman & Diu	107	107	102
10	Delhi	10897	10897	10897
11	Goa	1262	1262	1262
12	Gujarat	53029	53029	53029
13	Haryana	25962	25962	25962
14	Himachal Pradesh	18925	18925	18925
15	Jammu & Kashmir	30765	28460	27612
16	Jharkhand	38432	38432	38432
17	Karnataka	65911	65911	65911
18	Kerala	33318	33244	33174
19	Ladakh	1173	1139	1139
20	Lakshadweep	107	107	107
21	Madhya Pradesh	97135	97135	97135
22	Maharashtra	110486	110219	109708
23	Manipur	11510	11510	11510
24	Meghalaya	5896	5896	5896
25	Mizoram	2244	2244	2244
26	Nagaland	3980	3980	0
27	Odisha	74154	72587	72587
28	Puducherry	855	855	855
29	Punjab	27314	27295	27295
30	Rajasthan	62010	61974	61383
31	Sikkim	1308	1308	1308
32	Tamil Nadu	54439	54439	54439
33	Telangana	35700	35634	35634
34	Tripura	10145	9911	9885
35	Uttar Pradesh	190145	187997	187997
36	Uttarakhand	20067	20067	20067
37	West Bengal	119481	116446	116446
	Total	**1399697**	**1380796**	**1374408**

* As per Monthly Progress Reports(MPR), (31st December, 2019) submitted by States/UTs

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State-wise status of ICDS-CAS Users

S.no	States/UTs	Total number of ICDS-CAS mobile users
1.	Andaman & Nicobar Islands	718
2.	Andhra Pradesh	55587
3.	Assam	19446
4.	Bihar	101262
5.	Chandigarh	450
6.	Chhattisgarh	10473
7.	Dadra & Nagar Haveli	303
8.	Daman & Diu	102
9.	Delhi	10169
10.	Goa	1235
11.	Gujarat	53011
12.	Himachal Pradesh	18872
13.	Jharkhand	11285
14.	Kerala	33110
15.	Lakshadweep	106
16.	Madhya Pradesh	27812
17.	Maharashtra	109646
18.	Manipur	2
19.	Meghalaya	5870
20.	Mizoram	2244
21.	Nagaland	3791
22.	Puducherry	854
23.	Rajasthan	21159
24.	Sikkim	821
25.	Tamil Nadu	54440
26.	Telangana	11159
27.	Uttar Pradesh	51981
28.	Uttarakhand	19652
	TOTAL	**625560**

(As on 29.02.2020)